

REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

- (i) G.S.R. 709 published in Gazette of India dated the 22nd May, 1976 together with an explanatory memorandum.
- (ii) G.S.R. 710 published in Gazette of India dated the 22nd May, 1976 together with an explanatory memorandum.
- (iii) G.S.R. 711 published in Gazette of India dated the 22nd May, 1976 together with an explanatory memorandum.
- (iv) G.S.R. 712 and 713 published in Gazette of India dated the 22nd May, 1976 together with an explanatory memorandum.
- (v) G.S.R. 714 published in Gazette of India dated the 22nd May, 1976 together with an explanatory memorandum.
- (vi) G.S.R. 715 published in Gazette of India dated the 22nd May, 1976 together with an explanatory memorandum.

(2) A copy of Notification No. G.S.R. 693 (Hindi and English versions) published in Gazette of India dated the 22nd May, 1976 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-10937/76].

REPORT ON STRATEGY FOR DEVELOPMENT PROGRAMME FOR SMALL SCALE INDUSTRIES IN BACKWARD AREAS AND REVIEW AND ANNUAL REPORT OF NATIONAL SMALL

SCALE INDUSTRIES CORPORATION LTD.,
NEW DELHI FOR 1974-75

SHRI A. P. SHARMA : I beg to lay on the Table—

(1) A copy of the Report (Hindi and English versions) of the Committee to evolve a strategy for development programme for Small Scale Industries in backward areas. [Placed in Library. See No. LT-10939/76].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the National Small Industries Corporation Limited, New Delhi, for the year 1974-75.
- (ii) Annual Report of the National Small Industries Corporation Limited, New Delhi for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10939/76].

REVIEW AND ANNUAL REPORT OF NATIONAL SEEDS CORPORATION LTD., NEW DELHI FOR THE YEAR ENDED ON 31-5-75

SHRI SHAHNAWAZ KHAN: On behalf of Shri Annasaheb, P. Shinde.

I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year ended 31st May, 1975.

(2) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year ended 31st May, 1975 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10940/76].